

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2214

TO BE ANSWERED ON THE 28TH JULY, 2017

RESIDENTIAL ACOMMODATIONS NEAR ORDNANCE DEPOTS

2214. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether people have constructed residential accommodations in large numbers near ordnance depots in the country;
- (b) if so, the details thereof, State / UT-wise along with the steps taken to check such constructions; and
- (c) the details of the effective steps taken to clear the areas near the vicinity of ordnance depots?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

(a) **Yes, Madam.**

(b) **A large number of unauthorized residential accommodations have come up around Ordnance Depots (ODs). Details are enclosed as Annexure-A.**

The following steps are taken to check unauthorized accommodations / constructions near Ordnance Depots:

- (i) **Warning sign boards showing notified area around ODs are placed.**
- (ii) **In cases of unauthorized construction, FIR / Police complaint is filed / forwarded to police station with copy to all concerned.**
- (iii) **Regular liaisoning is done with local civil administration to issue notices for illegal constructions.**

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- (iv) Security personnel are deployed to ensure security of ODs.**
 - (v) Regular monitoring is done to check any unauthorized construction around ODs.**
- (c) The following steps have been taken to clear the areas near the vicinity of ordnance depots:**
- (i) Joint survey with concerned civil administration was carried out.**
 - (ii) Details of unauthorized constructions have been forwarded to the concerned State Governments.**
 - (iii) In cases of unauthorized construction, complaints / FIRs have been filed with local police.**
 - (iv) Eviction notices have been issued to the unauthorized occupants.**

ANNEXURE-A REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2214 FOR ANSWER ON 28.7.2017

State / UT wise details of residential accommodations near CODs:

S. No.	State / UT	Details w.r.t. Residential Construction
1.	Uttar Pradesh	Approx. 4654 houses.
2.	Madhya Pradesh	Approx. 483 houses.
3.	Maharashtra	Approx. 122 houses and a number of high rise buildings near COD Mumbai.
4.	Punjab	Large number of residential accommodations.
5.	Delhi	Large number of buildings existing for decades in thickly populated areas.
6.	Himachal Pradesh	Large number of residential accommodations.
7.	West Bengal	Large number of residential buildings.
8.	Assam	Large number of residential buildings.
9.	Jammu & Kashmir	Approx. 359 constructions.
